

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated, Guwahati, the 17th December, 2019.

No. HC.VII-31/2017/7368/A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No. FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court is pleased to promote the following District and Sessions Judges of the Assam Judicial Service to the post of Selection Grade District and Sessions Judges in the Scale of Pay of Rs. 57700-1230-58930-1380-67210-1540-70290/- plus other allowances as admissible under the Rules with effect from the dates shown against their names.

| Sl No. | Name of the Officers | Date of effect of Selection Grade District and Sessions Judge | Period for which arrear benefit of Selection Grade District and Sessions Judge is to be paid |
|--------|---|---|--|
| 1. | Shri Pratim Kumar Bora, District and Sessions Judge, Darrang, Mangaldoi | 17.12.2019 | 17.12.2019 |
| 2. | Shri Prasanta Buragohain, Presiding Officer, Labour Court, Guwahati | 17.12.2019 | 17.12.2019 |
| 3. | Smti. Indira Barman, District and Sessions Judge, Sonitpur, Tezpur | 17.12.2019 | 17.12.2019 |

By Order,
Sd/- Robin Phukan,
REGISTRAR GENERAL

MemoNo. HC.VII-31/2017/7369-7394/A, dated 17.12.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt, of Assam, Judicial Department, Dispur.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati for issuing pay slip of the abovementioned officers.
3. The District & Sessions Judge,.....
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court No.1 & 2, Kamrup(M), Guwahati/Cachar, Silchar/Barpeta/Dhubri.



6. The Presiding Officer, Labour Court, Guwahati/Dibrugarh.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Silchar.
8. The Presiding Officer, STAT & Member, MACT, Kamrup(M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT,
13. The Special Judge, Addl. CBI Court No. 1 , 2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati, for information.
16. Shri Pratim Kumar Bora, District & Sessions Judge, Darrang, Mangaldai.
17. Shri Prasanta Buragohain, Presiding Officer, Labour Court, Guwahati.
18. Smti. Indira Barman, District & Sessions Judge, Sonitpur, Tezpur.
19. The Joint Registrar (.....), Gauhati High Court, Guwahati.
20. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
21. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr. Justice, Gauhati High Court, Guwahati.
23. The Administrative Officer, Judicial Academy, Assam, Guwahati.
24. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
25. The C.A. to the Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Esstt.), Gauhati High Court, Guwahati.
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR GENERAL

17-12-19
K. R. Choudhury
17.12.19